

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CELEBRITY BREWERIES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CELEBRITY BREWERIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20 <sup>th</sup> Jan 2006
3.	Authority under which corporate debtor is incorporated / registered	ROC -PATNA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15520BR2006PTC011911
5.	Address of the registered office and principal office (if any) of corporate debtor	Binoshiba House, Plot No. 655, Fraser Road, Patna, Bihar – 800001
6.	Insolvency commencement date in respect of corporate debtor	27 <sup>th</sup> Aug 2019
7.	Estimated date of closure of insolvency resolution process	23 <sup>rd</sup> Feb 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Partha Pratim Ghosh IBBI/IPA-001/IP-P00554/2017-18/10984
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CB-108 Salt Lake, Sector I, Kolkata -700064 Email: cappghosh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	P-325 C.I.T Road, Kankurgachi, Scheme -6M, Kolkata -700054 Email: cirp.celebrity@gmail.com
11.	Last date for submission of claims	10 <sup>th</sup> September 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> . Physical address: As mentioned against item no. 10 (b) Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of CELEBRITY BREWERIES PRIVATE LIMITED on 27th August 2019.

The creditors of CELEBRITY BREWERIES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 10th September 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30/08/2019  
Place: Kolkata



*Partha Pratim Ghosh*

Partha Pratim Ghosh  
Interim Resolution Professional  
Reg No. IBBI/IPA-001/IP-P00554/2017-18/10984